

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

**Dated Shillong, the 17<sup>th</sup> February, 2023.**

**No. LJ (B) 92/93/335**– In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Dr. Rikrak N. Marak, MCS, Assistant Commissioner, as Executive Magistrate within Dadenggre Civil Sub-Division, West Garo Hills District with immediate effect till he holds the said post.

Sd/-  
**(Cyril V.D. Diengdoh),**  
Secretary to the Govt. of Meghalaya,  
Law (B) Department

**Memo No. LJ (B) 92/93/335-A**  
Copy forwarded to:-

**Dated Shillong, the 17<sup>th</sup> February, 2023.**

1. The Sub- Divisional Officer, Dadenggre (Civil) Sub-Division, West Garo Hills District, with reference to your letter No. DCS.198/PF-Dr. RNM-MCS/2023/404, dt. 24.01.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Officers concerned.
5. ✓ The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sammyp*

Deputy Secretary to the Govt. of Meghalaya,  
*SR* Law (B) Department.

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